

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

NO. O.A. 602 of 1997.

Date of Order : 15.07.2003.

Present : Hon'ble Mr. N. Prusty, Judicial Member

Smt. ALOKA BAKSHI & ANR.

- VS -

UNION OF INDIA & OTHERS

For the applicant : None.

For the respondents : Ms. U. Sanyal, Counsel

O R D E R

MR. N. PRUSTY, JM :

When the matter was taken up, none appeared for the applicant even on the second call. However, Ms. U. Sanyal, Ld. counsel for the respondents is present. On perusal of the Order Sheet, it appears that the ld. counsel for the applicant was not present on earlier occasions also i.e. 29.05.2002, 03.09.02, and 07.01.03. As it appears, the applicant is no more interested in pursuing the case. Hence, the O.A. is dismissed for default.


MEMBER (J)